



MEDIATION CENTRE

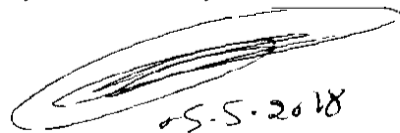
Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 07.05.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Cr. Writ Petition No. 33/2013 Ashok Pachauri Vs. Acmm No. 15 Jd Jaipur	Mahendra Gaur	Manisha Surana
2	Hon'ble Mr. Justice (Retd.) SK. Garg	S.B. Cr. Revision Petition No. 1416/2017 Smt. Hemlata Vs. Kunwar	Vishram Prajapati	Puran Chander Sen
3	Sh. Vinodi Lal Mathur, Advocate	SB. Cr. Revision No. 1545/2016 Rajendra Kumar Vs. Smt. Manju Bai	N.K. Sharma	
4	Sh. Vinodi Lal Mathur, Advocate	SB. Cr. Revision No. 422/2016 Mansoor Ahmed Vs. Smt. Jubi Khan	Timan singh	
5	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 1048/2017 Jitendra Saini Vs. Smt. Sikha Saini	Mohit Gupta	
6	Sh Ramavatar Sharma, RHJS (Retd.)	S.B. criminal Revision Petition No. 991/2016 Ashok Singh Vs. Smt. Geeta	Pradeep Sharma	Vinod Kumar Sharma
7	Sh. D.S. Vasistha, RHJS (Retd.)	DB. Civil Misc. Appeal No. 5075/2017 Pappu Gurjar Vs. Krishna (Tasvir)	Prakash Kaushik	Abdul Kalam Khan
8	Sh. Bhuvnesh Sharma Advocate	S.B. Other Original Suit No. 1/2003 connected with S.B. Civil Misc. Application No. 37/2007 K. K. Sethi Vs. Smt. Lalita Kotharl	K.J. Mehta	G.P. Kaushik
9	Sh. Manish Kumawat, Advocate	SB. Cr. Revision No. 1152/2017 Manoj Vs. Seema	Nitin Kumar Sharma	Sajid Ali
10	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision No. 639,2017 Reshma Bano Vs. Naveed Khan	Danish Khan	Raj Kumar Goyal
11	Ms. Archana Mantri, Advocate	S.B. Cr. Bail Cancellation No. 65/2017 Babli Vs. State	Hari Krishana Sharma	Dheeraj Singhal
12	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 1215/2017 & 1900/2016 Pankaj Sharma Vs. Srnt. Meenakshi Shrrma	Intjar Ali	Amit Poonia
13	Sh. Alok Garg, Advocae	S.B. Civil First Appeal No. 248/2012 & SB. Civil Misc. Appeal No. 3892/2015 Mahesh Vs. Ramesh Chandra	Shailesh Prakash Sharma	Harsh Sharma
14	Sh. Ravi Bhojak Advocate	S.B. Cr. Revision Petition No. 1918/2017 Sampat Kumar Anand Vs. State	Ritu Somani	Mamraj Gurjar
15	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 120/2017 Shilpi Sharma@ Tripti Vs. Love Sharma@Sonu	Shikha Parnami	Sanjay Yadav

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05.5.2018




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16	Sh. Manoj Sharma, Advocate	D.B. Civil Misc. Appeal No. 381812017 Smt. Ruchi Khandelwal Vs. Rahul Khandelwal	Shashikant Saini	Sudhir Jain
17	Sh. Pankaj Gupta, Advocate	S.B. Cr. Revision No. 571/2018 Raman Gupta Vs. State	C.C. Ratnu	V.S. Godara, PP
18	Sh. Arvind Kumar Pareek, Advocate	SB. Cr. Revision Petition No. 443/2018 Lokesh Chittoda Vs. Rekha Kumari	Nitin Kumar Sharma	Amit Jindal

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre.
Rajasthan High Court
Jaipur

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Cause List Date 08.05.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Cr. Revision No. 81412016 Gori Shankar Vs. Smt. Nitu	Kuldeep Aswal	Sh. Rajveer Gurjar
2	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Cr. Revision No. 405/2017 Sudhir Sharma Vs. State	HK. Sharma	RK. Sharma
3	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Civil Transfer Application No. 145/2016 Smt. Priya Sarawta Vs. Kishore Kumar Kharaida	Anurag Shukla	Hari Prasad Jangir
4	Sh. Vinodi Lal Mathur, Advocate	SB. Civil Transfer Application No. 129/2017 Smt. Sandeep Kaur Vs. Raghuveer Singh	Mukesh Kumar Saini	
5	Smt. Kamla Jain, Advocate	S.B. Cr. Revision No. 188612016 Smt. Sarita Vs. State	PL. Sharma	Arun Singh Shekhawat
6	Sh. G.S. Hora, RHJS (Retd.)	SB. Cr. Revision No. 123812016 Vijay Kumar Vs. Smt. Asha Dhanka	Ishwar Tiwari	Mewara
7	Sh. D.S. Vasistha, RHJS (Retd.)	SB. Civil Transfer Application 154/2017 Smt. Arti Vs. Ravi Kumar	Amit Dadhich	Bharti Sharma
8	Sh. D.S. Vasistha, RJS (Retd.)	S.B. Cr. Revision No. 518/2017 Afsar Vs. Smt. Rizwana	Moinuddin	Tarun Jain
9	Sh. D.S. Vasistha, RHJS (Retd.)	SB. Civil First Appeal No. 33412014 & 36012014 Rajesh Bhargava Vs. Khandelwal Optical	Ripunjay Sharma	Deendayal
10	Sh. Sudesh Bansal, Advocate	DB. Civil Misc. Appeal No. 1678/2017, 1764/2017 & 182012017 Sanjeev Kumar Sharma Vs. Smt. Rupali Sharma Alias Rupali Kasliwal	Ankit Singh Shekhawat / Deepak Chouhan	Ashish Vashisth/ Manish Sharma
11	Sh. Sudesh Bansal, Advocate	S.B. Civil Transfer Application No. 107/2017 Smt. Shashi Sameria Vs. Gaurav Baswal	Kuldeep Aswal	Akhilesh Jain
12	Sh. Satish Kumar Awasthi, Advocate	SB. Cr. Revision No. 132812017 Smt. Deepa Sahu Vs. State	Pankaj Jain	Dharmendra Choudhary
13	Sh. Ashok Sharma, Advocate	S.B. Cr. Revision No. 556/2017 Prabha Negi Vs. Kundan Singh Negi	Mitesh Sharma	Nitesh Pareek
14	Sh. Ashok Sharma, Advocate	S.B. Cr. Revision No. 2025/2016 & S.B. Cr. Misc. Appeal No. 6610/2016 Ritesh Verma Vs. Seema Saini	Abdul Kalam Khan	D.K. Dixit
15	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition No. 851/2016 Smt. Samala Vs. State	Satyapal Poshwal	D.D. Khandelwal

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16	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision No. 51/2017 Rais Vs. Noorjahan	A K Khan	SS Hasan/ Kuldeep Meena
17	Sh. Arvind Kumar Pareek , Advocate	S.B. Cr. Revision No. 140/2016 Satish Vs. State	Himmat Singh Bikarwar	S.N. Sharma

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